

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(Cr.) No. 221 of 2020**

Md. Yunus Ansari

..... Petitioner

Versus

The State of Jharkhand & Others.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner

: Mr. Lukesh Kumar, Advocate

For the State

: Mrs. Vandana Singh, Advocate

04/Dated: 06/09/2021

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Post this matter on 13.09.2021 alongwith W.P.(Cr.) No. 14 of 2021 and analogous cases.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/